

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
TIS HAZARI COURTS: DELHI

CIRCULAR

To 67676-67696/CIS-TRG (94)/THC/2024

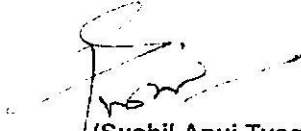
All the Ld. District Judge (Commercial)  
Central & West District

Sir/Madam,

In terms of the directions received from Delhi Judicial Academy, approval of Ld. Principal District & Sessions Judge (HQs) and Ld. Principal District & Sessions Judge (West), it is to inform you that a Sensitization Programmes on e-Court Services and e-Filing for staff posted in Commercial Courts has been scheduled for 28/11/24 from 05:00 pm to 06:00 pm in Conference Room, Room No. 135, First Floor, Tis Hazari Courts, Delhi.

In view of the above, you are requested to direct the staff (PAs/Stenographers/Ahlmads/Asstt. Ahlmads) of your respective court to attend the training programme, as per schedule, being mandatory.

This issues with the prior approval of Ld. Principal District & Sessions Judge (HQs) and Ld. Principal District & Sessions Judge (West).

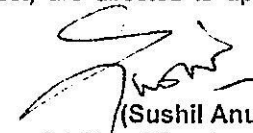
  
(Sushil Anuj Tyagi)  
Additional Sessions Judge /  
Officer In-Charge (Computers)  
Tis Hazari Courts, Delhi

Ref. No. 67697 - 67709 /CIS-TRG.(94)/THC/2024

Dated : 28/11/24

Copy forwarded to information and necessary action to :

1. Sh. Sunil Kumar Sharma, Chairman (IT & Digitization)/Centralized Computer Committee, Rouse Avenue Court Complex, New Delhi.
2. Sh. Ankur Panghal, Secretary DLSA (North), Rohini / Judge Master Trainer with a request to impart the training to the participants being Master Trainer, as per schedule.
3. PS to the Id. Principal District & Sessions Judge (HQs) with a request to place before Id. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
4. PS to the Id. Principal District & Sessions Judge (West) with a request to place before Id. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
5. Sh. Rajeev Kumar, JA/DSA, Sh. Pawan Kumar, JA/DSA & Sh. Yashvir Kapil, JA/ASA to assist the Master Trainers during the training programme, as per schedule.
6. In-Charge, Care Taking Branch, Central District directed to make necessary arrangements of tea & snacks for the Staff, Master Trainers & assisting staff.
7. Reader to the undersigned.
8. Dealing Official (Website) /LAYERS (R&I, Central & West) are directed to upload the same.

  
(Sushil Anuj Tyagi)  
Additional Sessions Judge /  
Officer In-Charge (Computers)  
Tis Hazari Courts, Delhi